

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/ 2187 /A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rita Kar,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 5th June, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJK.1-5/20/635, dtd. 02.06.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official vehicle, at your own cost, from the evening of 05.06.2020 till the morning of 08.06.2020, has been granted, subject to adherence to the lockdown rules. The Addl. District & Sessions Judge (FTC), Kokrajhar and in his absence the Civil Judge & Asstt. Sessions Judge and in his absence the CJM, Kokrajhar and in her absence Addl. CJM Kokrajhar will remain in charge of your Court and office.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/ 2188 /A, dated

Copy to:-

1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

Rajen